



NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 28/07/2017 AT 10.30 AM


PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

COMPANY APPLICATION NO. :  
PETITION NUMBER : TCP/234/2017  
NAME OF THE PETITIONER(S) : JACOB THOOMKUZHY & ORS  
NAME OF THE RESPONDENT(S) : JEEVAN TELECASTING CORPORATION LTD  
UNDER SECTION : 397/398

S.No.	Name (in Capital)	Represented by	Signature
1)	M.K. PREETHA for KSR & CO (Change of vakalat)	for Respondents	
2	K. MANDI MENON	for PETITIONERS	

**ORDER**

Counsel for both the parties present and prayed for time for making final submissions in the matter. At request, time is enlarged. Put up on 21.8.2017 at 10.30. A.M.

  
(S. Vijayaraghavan)  
Member (Technical)  
PAM

  
(Ch. Md. Sharief Tariq)  
Member (Judicial)